

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 102
CP(IB)/604(AHM)2018
IA/152(AHM)2020

Order under Section 9 IBC

IN THE MATTER OF:

Natvarlal M Patel (HUF)
V/s
Kush Structure Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..12/07/2021

Coram:

Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENT:


For the Applicant : Mr. Shashvata U. Shukla, Advocate.
For the Respondent : Ms. Anar Parikh, Advocate.

ORDER

We direct parties to upload their respective pleadings / documents on e-portal within one week.

Matter stands adjourned to 16.08.2021


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)